

to be paid by the Payment of Wages Authority concerned. Information regarding the amount actually recovered from the management has been called for and will be placed on the Table of the Sabha when received.

(c) and (d). Information has been called for and will be laid on the Table of the Sabha when received.

Handloom Industry in Punjab

42. Shri Ajit Singh Sarbadi: Will the Minister of Commerce and Industry be pleased to state:

(a) the places in the Punjab where training is imparted to artisans in the Handloom Industry; and

(b) the places where Handloom research and design centres have been established in the Punjab?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 17]

Education of Coal Mine Workers

43. Shri Jhulan Sinha: Will the Minister of Labour and Employment be pleased to state:

(a) the progress made in educating the coal mine workers with the help of Coal Mine Labour Welfare Fund during the First Five Year Plan period; and

(b) the total amount spent thereon during the above period?

The Deputy Minister of Labour (Shri Abid Ali): (a) Forty-four Adult Education Centres have been started by the Organisation and a total number of 3,671 adults were made literate upto the end of 1955-56

(b) Rs. 5,39,831.

Ayurvedic and Modern Systems of Medicine

44. Shri Jhulan Sinha: Will the Minister of Labour and Employment be pleased to state:

(a) the amount spent out of Coal Mines Labour Fund during the First

Five Year Plan on the dispensaries of ayurvedic and modern systems of medicine (separately); and

(b) the number of persons served by them, separately?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b):

Expendi- No. of per-
ture sons served

- | | | |
|--|-----------------|----------|
| (1) Ayurvedic dis-
pensaries | Nil | Nil. |
| (2) Dispensaries
and hospitals
of modern
systems of
medicine | Rs. 1,14,49,790 | 1,56,848 |

विदेशों में भारतीय दूतावासों के लिये निवास-स्थान

। ४६. श्री रा० स० तिवारी : क्या
प्रधान मंत्री यह बतान की कृपा करेंगे कि :

(क) किन-किन देशों में भारत के
दूतावासों के अपने निवास-स्थान हैं ,

(ख) कितने देशों में दूतावासों के
लिये निवास-स्थान किराये पर लिये गये
हैं ;

(ग) किराये पर लिये गये निवास-
स्थानों पर कितना वार्षिक व्यय होता है,
और

(घ) दूतावासों के लिये निवास-
स्थान बनाने के सम्बन्ध में भावी कार्यक्रम
क्या है ?

प्रधान मंत्री तथा बहिष्कृत-कार्य मंत्री
(श्री जवाहरलाल नेहरू) (क) निम्न-
लिखित देशों में भारत की अपनी इमारतें
हैं :—

- (१) निम्नलिखित देशों में निवास-
स्थान के लिये : आस्ट्रेलिया,
बेल्जियम, बर्मा, कनाडा, चीन, श्रीलंका

फ्रांस, होलैंड, हिंदेशिया, जापान, नेपाल, सिंगापुर, पाकिस्तान, स्विटजरलैंड, संयुक्त अरब गणराज्य, यूनाइटेड किंगडम और संयुक्त राज्य अमरीका ।

(२) कुछ अधिकारियों और / अथवा कर्मचारियों के निवास-स्थान के लिये : आस्ट्रेलिया, बर्मा, ब्रिटिश ईस्ट अफ्रीका, चीन, होलैंड, हिंदेशिया, जापान, नेपाल, सिंगापुर, पाकिस्तान और यूनाइटेड किंगडम ।

(३) कार्यालय के लिये : कनाडा, चीन, फ्रान्स, नेपाल, सिंगापुर, यूनाइटेड किंगडम, संयुक्त राज्य अमरीका ।

(ख) साठ देश ।

(ग) भाषा की जानी है कि विदेश-स्थित भारतीय केन्द्रों के कब्जे में जो इमारतें (घटे पर/मिल्कियत) हैं, उनके किराये और रख रखाव पर, १९५८-५९ के दौरान में, ६८,३६,१०० रुपये तक व्यय बैठेगा, इसमें लन्दन और डबलिन स्थित केन्द्रों की इमारतों का व्यय शामिल नहीं है, क्योंकि उसके लिये अलग आकड़े सुलभ नहीं हैं ।

(घ) कराची में चासरी की इमारत का, और काठमांडू में कर्मचारियों के क्वार्टरों का निर्माण कार्य चालू है । भाषा है कि अकरा, ग्या से, गतोंक, ल्हासा और टोकियो में निर्माण-कार्य १९५९ में शुरू हो जायेगा । अकरा कैनबरा, अदिस अबाबा, चीन और ट्रिनिडाड में इमारतें बनाने के प्रस्ताव विचाराधीन हैं, और भाषा है कि काम यथा-समय शुरू हो जायेगा ।

Release of Shrimati Sudha Joshi

47. Shri Vidya Charan Shukla: Will the Prime Minister be pleased to refer to the reply given to Starred Question

No 1193 on the 19th December, 1958, regarding release of Shrimati Sudha Joshi and state:

(a) the broad features of the report received from Mr Salah El-Abid, Counsellor, U.A.R. Embassy;

(b) the action taken thereon, and

(c) the results so far of these efforts?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The report received from Mr Salah El-Abid is a fairly lengthy document. It deals primarily with the efforts made by Shri Abid in Goa to secure the release of Indian prisoners, there. He also discussed various matters affecting Indian interests, with the Portuguese authorities. *Inter alia*, the report covers such matters as the repatriation of Indian fishermen, the movement of Indians to and from Goa and the export of printed material to the Portuguese possessions. The report covers problems connected with the disbursement of pensions in the Portuguese possessions in India and also with the procedure of the drawal of salaries by the Government of India Pension staff at Margao.

The primary objective of Shri Abd's visit was to meet Indian political prisoners there and to do whatever possible to secure their release. Three of the four Indian prisoners in Goa are believed to be in good health. Shri Guntuk had been sick but was reported to be improving. The prisoners were generally given sufficient time for exercise and they did not have any special complaints to make except that books of their choice were not being supplied. Except for Shri Mohan Laxman Ranade, the Portuguese authorities were reported to be sympathetic towards the release of the prisoners.

(b) and (c) The Government is pursuing this matter in all possible ways and continues to hope that the Portuguese Government will release without further delay all the Indian